Modernisation of Note Printing Press, Nashik

Written Answers

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846. SHRI SURENDRA PAL PATHAK: Will the Minister of FINANCE be pleased to state:

(a) whether any time bound scheme has been formulated by the Government regarding the modernisation of the Note Printing Press at Nashik;

- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) to (c). Due to resource constraints with the Government, it has not been possible to formulate any time bound scheme regarding modernisation of the note printing press at Nashik. However, the Reserve Bank of India has been requested to procure the machines required for modernisation of the note printing press at Nashik. The RBI is expected to finalise the action procurement of above regarding machines shortly.

[English]

Raja Chelliah Committee Report

847. SHRI SULTAN ŞALAHUDDIN OWAISI: DR. D. VENKATESWARA RAO: SHRI BOLLA BULLI RAMAIAH:

Will the Minister of FINANCE be pleased to state:

(a) whether State Governments have agreed to implement the recom-

mendations of the Raja Chelliah Committee;

(b) if so, the details thereof;

(c) whether some States have not agreed to implement these recommendations and formed any committee or panel to study the interim report before implementation;

(d) if so, the details thereof; and

(e) the steps being taken by the Government to implement the report in all the States?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKAHRA MURTHY): (a) to (e). Tax Reform Committee headed by Dr. Raja Chelliah gave recommendations about Central Taxes and not about taxes levied by the State Governments. However, the whole aspect of tax reform in States including introduction of Value Added Tax was discussed in a Conference of State Finance Ministers held on 27th May, 1994 in Delhi, The Conference resolved to constitute a Committee of State Finance Ministers to examine all aspects of Tax Reforms including Value Added Tax. In pursuance of the resolution, the Government has constituted a Committee of Finance Ministers of 11 States.

Licences to Spinning Mills

848. SHRI PARAS RAM BHARDWAJ: Will the Minister of TEXTILES be pleased to state:

(a) the policy of the Government for issuing fresh industrial licences in spinning sector to cooperative spining mills;

(b) whether any proposals for granting such licences to cooperative